

Mr. Speaker: The hon. Member is a leading advocate in his place. How can I allow questions in a case which is *sub judice*?

Shri Nath Pal: Does the hon Minister think that a paltry sum of Rs 650 is adequate compensation in view of the fact that these lives were lost when they were discharging their duty in the service of the country?

Shri S. K. Patil: It is not a question of my opinion. There are rules according to which compensation is paid. I myself feel that this does not seem to be adequate. It is a question of changing the rules. I operate under the rules.

Shri T. B. Vittal Rao: In addition to these payments, there are rules for the payment of compassionate grants. May I know whether that has also been considered?

Shri S. K. Patil: That part also I read, if the hon Member had been attentive.

Shri S. M. Banerjee: May I know whether it is a fact that some amount was also collected by the R.M.S. Employees Union? What is the amount? May I know whether that amount has been paid to these men?

Shri S. K. Patil: I am not so lucky to get all this information from the Union.

Water Supply in Delhi

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- Shri Tangamani:
- Shri S. M. Banerjee:
- Shri Damani:
- Shri A. M. Tariq:
- Shri Shree Narayan Das:
- *41. Shri Bibhatl Mishra:
- Shri Vajpayee:
- Shri P. K. Deo:
- Shri B. C. Pradhan:
- Shri Jadhav:
- Shri Naushar Bharucha:

Starred Question No 478 on the 25th August, 1958 and state:

(a) whether the Committee of Technical Experts appointed to go into the question of Delhi's long term needs of drinking water has submitted its report;

(b) if so, the details thereof; and

(c) what permanent arrangements have been made to improve the water supply position in Delhi?

The Minister of Health (Shri Karmarkar): (a) Not yet, Sir; but the recommendations of the Committee in regard to the stabilisation of water supply are expected early in December, 1958. In so far as the augmentation of water supply is concerned, the Committee would still take a few more months to finalise their recommendations as it involves the preparation of detailed schemes together with their approximate costs.

(b) and (c) Do not arise.

Shri Tangamani: In reply to an earlier question, the hon Minister stated that it is anticipated that the demand of water would increase to 150 million gallons per day in the next 20 years. May I know what is the present demand and how much we are able to supply?

Shri Karmarkar: I think the present demand is, speaking from memory, round about 65 to 65 million gallons and that is the average supply in such areas of Delhi where filtered water supply is made. The other source is Okhla water supply. That is not included.

Shri Tangamani: After this Committee submits its report by the end of this month, may I know when decision will be taken on the recommendations of the Committee?

Shri Karmarkar: Immediately that process will begin. It depends on the availability of resources. But, I hope that resources might be available.

Will the Minister of Health be pleased to refer to the reply given to

श्री बाजपेयी : दिल्ली के घनेक क्षेत्र ऐसे हैं जिनमें गरमी के दिनों में पानी नहीं पहुंचता । जब तक इस कमेटी की रिपोर्ट आयेगी और उस पर कोई निर्णय लिया जायेगा, क्या सरकार स बीच में उन क्षेत्रों में अधिक पानी पहुंचाने के सम्बन्ध में कोई व्यवस्था कर रही है ?

श्री करमरकर : पानी अधिक पहुंचाने के लिये तो इन्तिजाम चल रहा है पर इस बीच में कुछ नहीं हो सकता ।

श्री विभूति मिश्र : मैं जानना चाहता हूँ कि क्या सरकार कोई ऐसा इन्तिजाम कर रही है कि जब दिल्ली में जमुना नदी से पानी लेने का काम फेल हो जाये तो दिल्ली के बिल्लरे हुए एरियाज को किसी और जरिये से पानी पहुंचाया जा सके ?

श्री करमरकर : दिल्ली में जो पानी की मांग बढ़ती जा रही है उसी के इन्तिजाम के बारे में यह कमेटी सोच रही है और हमको आशा रखनी चाहिए कि कोई संतोषजनक इन्तिजाम हो जायेगा ।

श्री नवल प्रभाकर : क्या मैं जान सकता हूँ कि जो मई और जून में पानी की कमी हो जाती है उसको पूरित करने के लिए किसी और नदी से जमुना नदी में पानी डालने के लिए उत्तर प्रदेश या पंजाब की सरकार से बातचीत चल रही है कि जिसमें जमुना से पानी डाला जा सके ?

श्री करमरकर : दो तीन अल्टरनेटिव स्कीमें हमारे सामने हैं ।

One of the schemes is to sink tube-wells in an area 30 miles away from Delhi. Water will be brought to Wazirabad by a suitable carrier channel which will be lined. There are two other alternative schemes. The second scheme prepared by the Chief Engineer (Irrigation) Punjab is called the Gurgaon Tunnel scheme

from which it could be possible initially to get about 100 cusecs of water per day for Delhi at Rohtak Road. This scheme is being worked out in a manner that the supply from this source can be increased ultimately to 200 cusecs per day if and when required. There are these alternative schemes which the committee are thinking of.

Shri Nanshir Bharucha: Apart from what the hon. Minister may do in future for the augmentation of water supply or its stabilisation, may I know what is the standard of purity now maintained, and whether boiling of water by the public for drinking purposes is still necessary?

Shri Karmarkar: It is not necessary. Filtered water supply is so good that nobody need boil water for purification. It is very good.

Shri S. M. Banerjee: May I know whether a committee has also been appointed to tame the Jamuna and if so, what will be the process of taming?

Shri Karmarkar: Taming?

Shri S. M. Banerjee: I read in the newspapers that a committee has been appointed for taming because it is unruly.

Shri Karmarkar: The Jamuna sometimes offends us by being overtame. There is no question of taming. Of course, there is one point about the Wazirabad water supply. There is an idea of building a weir there so that in the leaner months there would be sufficient water supply held up.

Shri Jadhav: What is the time of the supply hours in different parts of Delhi?

Shri Karmarkar: So far as filtered water supply is concerned, subject to correction, it is all the 24 hours.

Shri Jadhav: No.

Shri Karmarkar: No? I should like to know. So far as my information goes, from the Wazirabad intake

channel the water supply is for 24 hours. Is it not in the hon. Member's house? I should like to know. Sometimes it may be so, I should like to know that information.

Mr. Speaker: Some hon. Members want to be altruistic; it is not only about their houses, but other houses also.

Shri Jadhav: If he visits East and West Patel Nagar, it is not 24 hours.

Shri Hem Barua: South Avenue is not the standard.

श्री रा० क० वर्मा : माननीय मंत्री जी ने कहा है कि दिल्ली में पानी का अभाव है और ज्यादा पानी का प्रबंध किया जा रहा है। मे यह जानना चाहता हूँ कि क्या इस बात का तात्कालिक बन्ध किया जा रहा है कि फ़िनहाल लोगों को थोड़ा पानी ही उपलब्ध किया जा सके।

Mr. Speaker: It is a general question.

Shri Karmarkar: I am not able to understand the question.

Mr. Speaker: He says: supply for 24 hours is not there, what are the arrangements? That is what he says. Perhaps the hon. Minister may not admit it.

Shri Karmarkar: It is not a question of admission but of understanding the question. So far, it is a fact that out of 22 lakhs and odd of the population, some 4 lakhs are not being supplied with an adequate amount of water. There are certain areas where there are no arrangements for supplying filtered water at all. Now, the effort for augmenting this water supply is to supply those areas which are not receiving any supply and continuing adequate supply where the supply is already adequate. That is the whole position.

Shri B. K. Gaikwad: I know this much that the Members of Parliament are supplied enough water, but are Government and the hon. Minister aware of the fact that there are

so many labour localities where water, not only in the hot season but in all seasons, is not adequately provided? If so, what scheme is there before the Government to provide water to all these labour localities?

Mr. Speaker: He has said so.

Shri Karmarkar: My hon. friend is repeating what I said. It is in order to make Delhi self-sufficient so far as water supply is concerned, that all these schemes are being worked out, and when they are completed, throughout Delhi there will be sufficient water supply.

Shri B. K. Gaikwad: How long will it take?

Shri Radha Raman: It is a Delhi question. I may be allowed to put a supplementary.

Mr. Speaker: The hon. Member never cared to put a question himself. There are 12 persons who have tabled the question. I have allowed them opportunity. If the hon. Member is a resident of Delhi and having interest, I would have added his name also. He did not care to put a question.

Fish Production

*42. **Shri Kadiyan:** Will the Minister of Food and Agriculture be pleased to state:

(a) what steps have been taken by the Government of India to step up fish production in the country during the Second Five Year Plan;

(b) whether as a result of these steps fish production has increased; and

(c) if so, to what extent?

The Deputy Minister of Agriculture (Shri M. V. Krishnappa): (a) Research programmes have been undertaken for finding out ways and means of increasing production of inland fish and for capture and utilization of marine fish. An extension organisation has been set up for carrying the results of researches to fish farmers and the fishing industry.